

भारतीय पुरातत्व सर्वेक्षण द्वारा इस प्राचीन मूर्ति की मरम्मत का जा सकता है।

Development of site in a-2D block
.. Janakpuri, New Delhi ..

5504. SHRI BHIKU RAM JAIN:
Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the Delhi Development Authority had earmarked a site measuring 5.2 acres of land for group housing in A-2D Block in Janakpuri, New Delhi;

(b) whether it is also a fact that the P&T Department to which it was originally allotted had been given an alternative site in Shalimar Bagh in its place;

(c) if so, what steps have been taken by the DDA to develop the site in A-2D for housing and other purposes in order to check its misuse;

(d) whether there is a scheme to develop this site under self-financing housing scheme of the DDA; and

(e) if so, the details thereof and the time that would be taken in its implementation?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The Delhi Development Authority has reported that Pocket A-2D in Sub-Block A-2 Janakpuri residential scheme measuring approximately five acres has been earmarked for group housing.

(b) and (c) The information is being collected and will be laid on the Table of the Sabha.

(d) The Delhi Development Authority has reported that no decision has so far been taken.

(e) The plans are yet to be finalised. Hence, no definite date can be given at this stage.

Report of Samundri Committee on
.. J.N.U.

5505. SHRI ARIF MOHD. KHAN:
SHRI RASHEED MASOOD:
SHRI A. K. ROY:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that Jawaharlal Nehru University had appointed B.S. Samundri Committee to look into cases of student indiscipline;

(b) if so, whether this Committee has submitted its report; and

(c) what are the conclusions of the report and action taken by the University thereupon?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) and (b) It is a fact that Jawaharlal Nehru University appointed B.S. Samundri Committee to look into one case of student indiscipline, which has since submitted its report.

(c) The Committee came to the conclusion that the action of the student in question, who used grossly improper, rude and uncalled for language to defy and insult the Acting Vice-Chancellor, in order to hurt his feelings and cause him mental anguish, amounted to misconduct of a serious character and gross misbehaviour, wanton insults, studied rudeness and deliberate defiance and indiscipline. All the charges against the student were fully established and stood proved and he deserved the severest possible punishment. However, taking a lenient view, the Committee recommended that the student in question be expelled from the University for a period of two years.

The student in question was accordingly expelled from the University with effect from December 9, 1980 for a period of two years.